

(26)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 19/9/2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

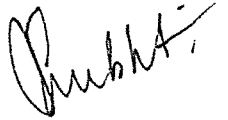
APPLICATION NUMBER : MA/373/2018
PETITION NUMBER : CP/588/IB/2018
NAME OF THE PETITIONER(S) : MAHALINGAM SURESH KUMAR
NAME OF THE RESPONDENT(S) : CANARA BANK
UNDER SECTION : 17 OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM


1. SHUBHARANJANI ANANTH

COUNSEL FOR SECURED
CREDITOR - CANARA BANK.



2. E. Sarav

for SSFCG
Registrar R-P.



[MA/373/2018 IN CP/588/IB/2018]

ORDER

Counsel for Secured Creditor (Canara Bank) present. Counsel representing the RP present. Since the CoC has recommended the name of Shri Muthiah Thevar Rajapandian [Registration No: IBBI/IPA-003/IP-N00090/2017-18/10854] to act as RP replacing the IRP, under Section 22 this case may be referred to the IBBI for their recommendation for appointment of Shri Muthiah Thevar Rajapandian as RP. The Registry is directed to take up the matter with IBBI for its recommendation. Pending the receipt of the recommendation of the IBBI, the IRP will continue to discharge the duties under IBC, 2016.

In view of the above directions, MA/373/2018 is **disposed of as closed**.


(S VIJAYARAGHAVAN)
Member (Technical)


(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)